

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF:

GREINER PACKAGING INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	GREINER PACKAGING INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14/06/2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, DELHI-II (duly registered under Companies Act, 2013)
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U25205DL2016PTC301362
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	C/o R.N Marwah & Co. LLP, 4/80, Janpath, Central Delhi, New Delhi, India, 110001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12/10/2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: MR. HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI- 110092. EMAIL ADDRESS: singh_hardev@rediffmail.com TELEPHONE NUMBER: +919810331425 REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449 AFA Validity upto : 31-12-2026
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11/11/2026

Notice is hereby given that the **GREINER PACKAGING INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **12/10/2026**.

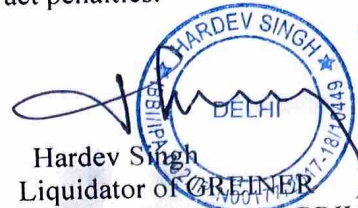
The stakeholders of **GREINER PACKAGING INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 11/11/2026, to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 13/10/2026
Place: - Delhi



Hardev Singh
Liquidator of GREINER
PACKAGING INDIA PRIVATE
LIMITED

REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449